

रेलवे में खाद्य पदार्थ विक्रेताओं तथा बेडिंग तथा केटरिंग ठेकेदारों की सहाकारी समितियां

4617. श्री गेंडा सिंह : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) देश में रेलवे में कार्य कर रहे खाद्य पदार्थ विक्रेताओं की सहाकारी समितियों की संख्या कितनी है ; और

(ख) रेलवे में बेडिंग तथा केटरिंग ठेकेदारों की संख्या कितनी है ?

रेल मन्त्री (श्री हनुमंतैया) : (क) 33.

(ख) 6,201.

#### Idikki Review Board Meeting in Kerala

4618. SHRI M. M. JOSEPH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he had discussions with a Member of the Central Water and Power Commission in connection with the meeting of Idikki Review Board on 14th May, 1971 in Kerala and discussions were held for further investigation in Canal system in the State and Edamallay Project ; and

(b) whether those investigations have been completed and if so, the outcome thereof ?

THE DEPUTY MINISTER IN THE MINISTRY IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). During his visit to Kerala in connection with the meeting of Idikki Review Board on 14.5.71, Union Minister for Irrigation and Power discussed with the State officers the Edamallay Project and suggested further investigation of the Irrigation canal System under the Project with a view to reducing the cost of the project. Necessary action has already been initiated by the State Government.

#### Construction of Platform at Tirupati Station (Southern Railway)

4619. SHRI T. BALAKRISHNIAH : Will the Minister of RAILWAYS be pleased to state

(a) whether sanction has been accorded for construction of a platform for broad gauge line at Tirupati Station on Southern Railway ; and

(b) if so, when the work will be taken up for implementation ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). There is already a rail level platform at Tirupati East Station for B. G. trains. The work of raising it to high level, has been sanctioned. The work will be taken up shortly and is likely to be completed during the current year.

#### Representation from traders of Venkatagiri Town, Nellore District regarding transport facilities for lime fruits

4620. SHRI T. BALAKRISHNIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any complaints and representations have been received from the Traders at Venkatagiri Town, Nellore District (Andhra Pradesh) regarding the difficulties being experienced in securing adequate transport facilities for lime fruits ; and

(b) if so, the action taken to alleviate the difficulties of the lime fruit merchants ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) With effect from 14-4-1971, the quota for loading lime traffic at Venkatagiri has been increased from 100 bags to 150 bags per day.

#### Over-bridge at level crossing near Renigunta

4621. SHRI T. BALAKRISHNIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any representation has been made to the Railway authorities by the public of Tirupati Town in (Andhra Pradesh) for construction of an over-bridge at the Railway level crossing gate leading to Renigunta, Triuchaur, on account of heavy traffic of pilgrims and of the general public ; and

(b) if so, the action taken in this regard ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) Proposal for construction of a road overbridge in replacement of the level crossing near Tirupati East station was included in the Southern Railway's Works Programme for 1967-68 at the request of State Government who, however, dropped the proposal subsequently. Further action can be taken by the Railway only on receipt of a firm proposal from the State Government together with an undertaking to bear the road authority's share of the cost, as per extant rules.

गंगा नदी बांध में दरार पड़ जाने के कारण बदायूं, उत्तर प्रदेश में बाढ़

4622. श्री महा वीपक सिंह : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के बदायूं जिले में गंगा नदी के बांध में दरार पड़ जाने के परिणाम स्वरूप आई बाढ़ से सैकड़ों परिवार बेघरबार हो गये हैं ; और

(ख) यदि हां, तो उक्त बांध की मरम्मत के लिये सरकार का विचार क्या योजना बनाने का है ?

सिंचाई और विद्युत मन्त्रालय में उप-मन्त्री (श्री बैजनाथ कुरील) : (क) और (ख). उत्तर प्रदेश सरकार ने सूचित किया है कि बदायूं जिले में गंगा महिवा बांध में अभी तक कोई दरार नहीं आई है। बहरहाल, लगभग 150 मीटर की लम्बाई में गंगा ने एक उमड़ा हुआ जल बांध के एक भाग को काटते हुए बांध के बहुत निकट बह रहा है। राज्य सरकार ने प्रस्ताव किया था कि प्रभावित पट्टक में एक रिटायर्ड बांध का निर्माण किया जाए परन्तु स्थानीय व्यक्तियों के विरोध के कारण इसे छोड़ना पड़ा। इसलिए राज्य सरकार ने दरार की संभाव्यता वाले क्षेत्र में व्यक्तियों को चेतावनी दे दी है। इस दरार के कारण थोड़े समय के लिए

पिछले जल की बाढ़ आ सकती है।

#### Seminars and Conferences Organised by Indian Law Institute

4623. SHRI H. M. HASHIM : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of Seminars and Conferences organised by the Indian Law Institute during the last three years and the topics discussed there ; and

(b) how many eminent foreign jurists delivered lectures on the invitation of the Institute and the titles of the discourses ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) During the period 1st July, 1968 to 30th June, 1971 the Indian Law Institute organised the following Seminars :

1. On "Government Regulation of Private Enterprises" in March, 1969.
2. On "Law of Torts" in May, 1969.
3. On "Comparative Law" in December, 1969.
4. On "Centre-State Relations in India" in April, 1970.
5. On "Company Law" in May, 1970.
6. On "Company Law, Monopolies and Restrictive Trade Practices" held from 26th February, 1971 to 28th February, 1971, in collaboration with the Institute of Chartered Accountants of India.
7. On "Law and Minorities in India" held from 24th April, 1971 to 26th April, 1971.
8. On "Labour Law" held from 10th May, 1971 to 15th May, 1971.

(b) During the same period the following foreign jurists delivered lectures as under :